

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
WESTERN ZONE BENCH AT PUNE  
Original Application No. 26/2023(WZ)

Vanashakti & Anr

... Applicant

v/s

Thane Municipal Corporation & Ors.

... Respondents



**Additional Affidavit on behalf of the Respondent No. 05-MPCB in compliance of the Order dated 8/5/2023 passed by this Hon'ble Tribunal.**

I, Ravindra Andhale, Age 55 years, Occupation-Service, the Regional Officer of the Maharashtra Pollution Control Board at Thane, having my office at 5th Floor, Office Complex Building, Near Mulund Check Naka, Wagle Estate, Thane-400 604, do hereby state on solemn affirmation as under:-

- (1) I am filing this Additional Affidavit in compliance of the Order dated 8/5/2023 passed by this Hon'ble Tribunal.
- (2) I say and submit that Hon'ble NGT vide Order dtd.8/5/2023 sought clarification from the Respondent No. 5/MPCB, as to why Rs. 20 lakhs per month is said to be realized from the Respondent No. 1 for non-compliance of the solid waste management and legacy waste management.
- (3) I say and submit that in compliance of the order dated 2/7/2020 passed by the Hon'ble NGT, Principal Bench in Original Application No. 606/2018, the Respondent-Board has directed the Respondent No.1-TMC vide letter dtd

07/12/2020 to pay final compensation from 1/4/2020 to 30/11/2020 as follows:

- (i) To deposit Environment compensation of Rs. 80 Lakh towards non-compliances of SWM Rules 2016, for untreated solid waste to the tune of 634 MT/day from 1/4/2020 to 30/11/2020 to comply with the Solid Waste Management Rules, 2016 time to time.
  - (ii) Final Environment compensation of Rs. 80 Lakh from 1/4/2020 to 30/11/2020 towards not commencing the work of Legacy waste site remediation.
  - (iii) Rs. 20 Lakh per month for the non-compliance of solid waste management & Legacy waste management from December ,2020 onwards till compliance.
- (4) I say and submit that as per the directions dated 7/12/2020, the Respondent Board has assessed the Environment Compensation, at the rate of Rs.10 lakh per month from **December 2020** till compliances towards the Solid Waste Management Rules, 2016 & environment compensation at the rate of Rs. 10 lakhs per month from **December 2020** till compliance towards non-compliance of legacy waste.

Solemnly affirmed on this 03<sup>rd</sup> day of July 2023 at Thane.

For and on behalf of the  
Maharashtra Pollution Control  
Board,

*Ravindra*  
(Ravindra Andhale)  
Regional Officer, Thane

**NOTARISED**

*Sujata V. Joshi*  
**SUJATA V. JOSHI**  
ADVOCATE & NOTARY  
101/102, Vishal Bldg., Station Road,  
Kalva (W), Thane-400 605.

**NOTED & REGISTERED**

Sr. No. *5661/2023*

- 4 JUL 2023

